

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):

(a) Shortage of over 7,000 tonnes of paddy and rice was found with the Miller-Purchasing Agents and Storage Agents of the Food Corporation of India in Orissa. The value of these stocks is reported to be approximately Rs. 60 lakhs.

(b) No documents are reported to be missing.

(c) The following actions have been taken by the Food Corporation of India:

- (i) Claims have been preferred with the Insurance Companies in the case of shortages detected.
- (ii) Claims have also been preferred against the Insurance Companies in cases in which advances were outstanding.
- (iii) The Corporation is taking legal action against the defaulting agents as per the terms and conditions of the agreements with them.
- (iv) The Government of Orissa have also initiated action under the Orissa Rice and Paddy Control Order, 1965 and 15 millers in Bolangir and Sambalpur districts are reported to have been arrested already on detection of shortages as a result of physical verification of stocks.

India's reaction to shooting down of Israeli sportsmen by Arab guerillas in Munich

122. **SHRI P. M. MEHTA;**
SHRI SHRIKISHAN MODI:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state;

(a) whether during this year sports in Munich, the Arab Guerillas shot down the Israeli sportsmen;

(b) if so, whether India did not condemn the action of the Arab Guerillas;

(c) whether India has asked the International Olympic Committee to take serious action in future on such incidents; and

(d) whether India is likely to give any solution in this regard if so, the proposals likely to be moved in the International Olympic Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) The official spokesman of the Government of India in a statement issued on 6th September, 1972 expressed his shock at this tragedy and condemned the action.

(c) and (d). The Indian Olympic Association which was consulted has informed that arrangements for holding the games including safety of the participants are made by the city which hosts the event. The International Olympic Committee is fully seized of the position.

Procurement price for paddy and rice for the year 1972-73 as suggested by A.P.C.

123. **SHRI P. M. MEHTA;**
SHRI PURUSHOTTAM
KAKODKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Agricultural Prices Commission has suggested higher procurement price for paddy and rice for the year 1972-73, if so, what was the total increase;

(b) whether this report of Agricultural Prices Commission was discussed during the Chief Ministers' Conference held recently, if so, whether the Chief Ministers did not agree to its recommendations; and

(c) what were the difference of opinion among them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) The Agricultural Prices Commission in its report on Price Policy for Kharif Cereals for 1972-73 recommended that for standard varieties of paddy, the procurement prices for 1972-73 season be raised by Rs. 2 per quintal in States where the current procurement prices are Rs. 54 per quintal or below and by Re. 1 where they are Rs. 55 per quintal. In the case of States where the current procurement prices for the standard varieties of paddy are already Rs. 56 per quintal or above, the Agricultural Prices Commission did not recommend any increase in price. The Commission has further recommended that the procurement prices for other varieties may be fixed keeping in view the normal varietal differences. As regards the prices of rice, the A.P.C. recommended that in all cases of increase in paddy prices the procurement prices for rice may be upgraded correspondingly.

(b) and (c). The report of the Agricultural Prices Commission was considered at the Conference of Chief Ministers held at New Delhi on 30-9-72. The Chief Ministers generally accepted the procurement prices of paddy and rice recommended by the Commission.

Conference of Food and Agriculture Organisation held during October, 1972 in Delhi

124. SHRI P. M. MEHTA:
SHRI SHRIKISHAN MODI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a conference of F.A.O. was held on 17th October, 1972 in Delhi;

(b) if so, the subjects discussed and the decisions arrived at;

(c) the number and names of countries which participated in the Conference; and

(d) whether Government has examined the recommendations of the Food and Agriculture Organization Conference?

The MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (d). The 11th FAO Regional Conference was held in New Delhi from the 17th to the 27th October, 1972. The list of the Member-countries which participated and the Agenda which was discussed at the Conference are placed on the Table of the House. [*Placed in Library. See No. LT-3643/72*]. The official copy of the proceedings has not yet been received from FAO headquarters at Rome.

Planned Cropping in the country

125. SHRI P. M. MEHTA:
SHRI PURUSHOTTAM
KAKODKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the current year is a test case in the field of planned cropping in India;

(b) if so, whether the Director General of the Indian Council of Agricultural Research has stated that